

Customs, Excise & Service Tax Appellate Tribunal,

West Zonal Bench : Mumbai,
3rd, 4th, & 5th Floor, Jai Centre, 34, P. D'Mello Road, Poona Street,
Masjid Bunder (E), Mumbai - 400 009.

Tel No. : 23754933; Fax No. : 23754910,23716439

Website : www.cestat.gov.in

(Excise Division Bench)

CAUSELIST

Court No. : 2
Room No. : 405

Dated :15/11/2017

Day :Wednesday

Time : 10:30

CORAM:

Hon'ble Judicial Member, Mr. Ramesh Nair

Hon'ble Technical Member, Mr. Raju

S.No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
<u>REGULAR MATTERS</u>					
1	E/03442/2006	Shri. Surendra Mohan Hajela	CCE THANE II	V. Sridharan, /DR	* No Notice
2	E/03443/2006	Shri. Bhagwati Lal Jain	CCE THANE II	V. Sridharan, /DR	* No Notice
3	E/03444/2006	Lift Systems India Pvt. Ltd.	CCE THANE II	V. Sridharan, /DR	* No Notice
4	E/00861/2008	Lift Systems (India) Pvt. Ltd.	CCE THANE II	IP/DR	* No Notice
5	E/00862/2008	Surendra Mohan Hajela	CCE THANE II	IP/DR	* No Notice
6	E/00863/2008	Bhagwati Lal Jain	CCE THANE II	IP/DR	* No Notice
7	E/00738/2009	Lift Systems (India) Pvt. Ltd.	CCE THANE II	V. Sridharan, /DR	No Notice
8	E/00739/2009	Bhagwati Lal Jain	CCE THANE II	V. Sridharan, /DR	No Notice
9	E/00740/2009	Surendra Mohan Hejela	CCE THANE II	V. Sridharan, /DR	No Notice
10	E/88462/2014	LIFT SYSTEMS (I) PVT LTD	CCE THANE II	V. Sridharan, /DR	No Notice
11	E/88463/2014	BHAGWATI LAL JAIN	CCE THANE II	V. Sridharan, /DR	No Notice
12	E/88464/2014	SURENDRA MOHAN HAJELA	CCE THANE II	V. Sridharan, /DR	No Notice
13	E/01508/2007	Smt. C. K. Thomas	CCE THANE I	IP/DR	* No Notice
14	E/01509/2007	SMT. Sudha S. Menon	CCE THANE I	IP/DR	* No Notice
15	E/MISC/92684/2017 E/1565/2007	Ravi Raj Processors Pvt Ltd	CCE THANE I	Prakash V.Dhopatkar /DR	*
16	E/MISC/92685/2017 E/1566/2007	Shri Rajesh H Arora	CCE THANE I	Prakash V.Dhopatkar /DR	* No Notice

17	E/00021/2008	Sony Enterprises	CCE MUMBAI - IV	M.H.Patil /DR	* No Notice
18	E/00205/2008	Kirloskar Ferrous Industries Ltd.	CCE PUNE II	CEN-EX SERVICES /DR	* No Notice
19	E/00292/2008	CCE PUNE III	Shivaji Works Ltd.	DR/IP	* No Notice
20	E/00259/2008	Deepak Fertilizer & Petrochemicals Corp. Ltd.	CCE BELAPUR	IP/DR	* No Notice
21	E/00371/2009	Deepak Fertilisers & Petrochemicals Corp. Ltd.	CCE BELAPUR	V. Sridharan, /DR	No Notice
22	E/00823/2008	S. Narendrakumar & Co.	CCE MUMBAI - III	PDS Legal /DR	* No Notice
23	E/00854/2008	CCE BELAPUR	I. G. Petrochemicals	DR/IP	* No Notice
24	E/CROSS/00157/2008	CCE AURANGABAD	Jalna Siddhivinayak Alloya Pvt. Ltd.	DR/IP	*
	E/920/2008				
25	E/CROSS/00009/2009	CCE AURANGABAD	Mauli Steels Pvt. Ltd.	DR/IP	*
	E/921/2008				
26	E/01209/2008	Pinkesh Jain	CCE THANE II	V.M.Doiphode /DR	* Issue Notice
27	E/01210/2008	Umaji Overseas	CCE THANE II	V.M.Doiphode /DR	* Issue Notice
28	C/01232/2008	Umaji Overseas	CCE THANE II	V.M.Doiphode /DR	* Issue Notice
29	C/01233/2008	Pinkesh P. Jain	CCE THANE II	V.M.Doiphode /DR	* Issue Notice
30	E/01216/2008	Concept Pharmaceuticals Limited	CCE AURANGABAD	D.R. Gadekar /DR	* Issue Notice
31	E/01217/2008	Concept Pharmaceuticals Limited	CCE AURANGABAD	D.R. Gadekar /DR	* Issue Notice
32	E/01218/2008	Afcons Infrastructure Ltd	CCE GOA	L. P. Dhir /DR	* Issue Notice

* **ATTENTION:** In the cases of year upto 2009 no adjournment will be granted.

Court Master : C.S.GANVIR

SPS/ PA :

Prepared By

Checked By

**Assistant/ Deputy Registrar
Excise Division Bench**